- (a) whether Government have received a representation in the month of March, 1981 from Dombivil pensioners' Association (District Thane, Maharashtra);
- (b) if so, what are the details thereof; and
- (c) what action Government have taken or propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN); (a) Yes.

- (b) The following demands have been made therein:—
 - (1) Increase in Ex-gratia pension to a minimum of Rs. 100 to those who retired before 1-4-57 and family pension to their widows on humanitarian grounds.
 - (2) Grant of Ex-gratia pension to such employees who retired under State Railway Provident Fund contributory scheme after 1-4-57.
- (c) The demands are being looked into.

Financial relief to retired railway employees

2963. SHRIMATI VIJAYA RAJE SCINDIA: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether it is a fact that the Railway Board vide their letter No. F(3) (iii-77) PF-78, dated 20th September, 1980 had invited applications for some financial relief in prescribed from such persons who retire from railway service between 1st April; 1967 to 31st March, 1980 and had taken their provident fund in full;
- (b) if so, how many applications were received from the Central/Western Railway retired employees;
- (c) what steps Government have taken in this regard; and

(d) what are the reasons for the delay in the follow-up action and by when the same is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No.

- (b) Even though no applications were invited from the retired Railway employees, 230 applications from the ex-employees of Central Railway and 16 applications from the ex-employees of Western Railway have been received so far, requesting for some ad-hoc relief.
- (c) and (d) The demand to grant some ad-hoc relief to the Railway employees who have retired between 1-4-57 and 31-3-80 under the Contributory Provident Fund Scheme is currently under examination in consultation with the Ministry of Finance.

Representation by Bhartiya Railway Mazdoor Sangh

2964. SHRI HARISHANKAR BHA-BHRA: Will the Minister of RAIL-WAYS be pleased to state:

- (a) whether demands made by Bharatiya Railway Majdoor Sangh in their representation dated the 3rd July, 1980 have been considered by Government; if so, what decision has been taken thereon uptil now; and
- (b) if no action has been taken or no substantial progress has been made in this regard, what are the reasons for the delay in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The following main demands were made in the representation:

(i) The inclusion of Coach Attendants in the channel of promotion of Commercial Department.

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